

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 13<sup>th</sup> August, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 75/2018	Sushil Baheti & Anr. Vs. NCT of Delhi & Ors.	Mr. Rahul Khurana & Mr. Surinder Singh, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1,4-8 Ms. Puja Kalra, Adv. for R-2 & 3 Ms. Sakshi Popli, Adv. for DPCC Mr. B. V. Niren, Adv. for R-5
2.	<b>M.A. No. 1239/2018 IN</b> Original Application No. 317/2015	Rashid Ali Warsi Vs. UPSIDC Ltd. & Ors.	Mr. Pradeep Jain, Adv. for Applicant in M.A.
3.	<b>M.A. No. 1241/2018 IN</b> Original Application No. 406/2018	Legal Aid Committee - NGT Vs. Govt. of NCT of Delhi & Ors.	Mr. Narender Pal Singh, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 355/2016 (M.A. No. 872/2017 & M.A. No. 1271/2017)	Bindapur Vikas Samiti Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Mohan Singh, Adv.
5.	Original Application No. 340/2017	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Krishna Mohan K. Menan, Adv. for R-5 to 23, 26 to 31 & 33 to 35 Mr. Manoranjan Sharma, Adv. for R-14 Mr. Vikas Negi, Adv. for R-20 Mr. Mohak Bhadana, Adv. for R-24 & 25 Mr. Jeeva Prakash, Adv. for R-32 Mr. B. V. Niren, Adv. for CGWB Mr. Dhruv Pal, Adv. for MoEF
6.	Original Application No. 815/2017	Kshetriya Vikas Samiti (RWA, Ram Nagar Extn.) Vs. Union of India & Ors.	Ms. Tanya Agarwal, Adv. for Applicant  Mr. Vinayak Gupta, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2, 6 & 7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Sakshi Popli, Adv. for DJB & DPCC Mr. Sumeet Pushkarna, Adv. for R-4 Mr. Dinesh Jindal, LO for DPCC Mr. Balendu Shekhar, Adv. for EDMC Mr. Rahul Choudhary, Adv. for R-8
7.	<b>Execution Application No. 18/2018 IN</b> O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person  Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for Delhi Jal Board Mr. Tarunvir Singh Khehar, Adv. for GNCTD

8.	<b>Execution Application No. 31/2018</b> (M.A. No. 686/2018) IN O. A. No. 390/2016	Rajiv Savara Vs. Darrameks Hotels and Developers & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Anil Dutt, Adv. for R-1 Mr. Rahul Verma, AAG for R-2, 4 & 6 Mr. Mukesh Verma, Adv. for UEPPCB
9.	Original Application No. 33/2018	Saket Agarwal Vs. State of Uttarakhand & Ors.	Mr. Ajay Kumar Jadon, Adv. for Applicant  Mr. Mukesh Verma, Adv. for R-6 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Sunil Kumar Jain, Adv. for R-3, 5, 6&9 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 17 Mr. S. S. Kulshrestha, Sr. Adv. with Mr. Ajeet Pandey, Adv. for R-7 & 16 Mr. Arindam Mukherjee, Adv. for R-8 & 14 Mr. Nihilesh R., Adv. for R-11 Mr. Raj singh Niranjana, Adv. for R-12 & 13 Mr. Sumeer Sodhi, Adv. Mr. Manish Kapoor, Adv. for R-22 Ms. Monalisa Kasania, Adv. Mr. Prakash Chandra, Adv.
10.	Original Application No. 47/2018	Shailesh Singh Vs. Environment Pollution (Prevention & Control) Authority (E.P.C.A.) & Ors.	Ms. Preeti Singh, Adv. for Applicant  Mrs. Sharmila Upadhyay, Adv. for EPCA & CPCB Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HSPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Kshitij Mudgal, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Pradeep Mishra, Adv. for UPPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Tarunvir Singh Khehar, Adv.
11.	Original Application No. 48/2018 (M.A. No. 110/2018)	Sita Ram Gupta Vs. State of U.P. & Ors.	Mr. Himanshu Gupta, Adv. for Applicant  Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. Mr. Veera Kaul Singh, Adv. for R-3 & 4 Mr. Ankit Khera, Adv. for R-7
12.	Original Application No. 64/2018 (M.A. No. 183/2018, M.A. No. 1061/2018)	Dhiraj Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Ms. Priyanka Swami, Adv. for State of U.P. Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. for U.P. Mr. Gaurav Kumar Bansal, Adv. for R-5
13.	Original Application No. 122/2018 (M.A. No. 849/2018)	Achhnera Nagar Palika Parishad & Anr. Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-1 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
14.	Original Application No. 166/2018	M/s Selani Mines & Minerals Vs. Rajasthan State Pollution Control Board	Ms. Aruna Gupta, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPB

15.	<b>Original Application No. 248/2018</b> (M.A. No. 671/2018 & M.A. No. 672/2018) (Earlier O.A. No. 05/2016 (CZ))	Balwant Singh Raghuvanshi Vs. M/s Bhopal Incinerators Ltd. & Ors.	Mr. Ajay Gupta & Mr. Sumeer Sodhi, Adv. for Applicant  Mr. Rajkumar, Adv. for CPCB Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of MP Mr. Rahul Pratap, Adv. for MoEF Mr. Dharamvir Sharma, Adv. Mr. Balendu Shekhar, Adv.
16.	<b>Review Application No. 15/2018 IN</b> O.A. No. 05.2016 (CZ) (Earlier R.A. No. 06/2018 (CZ))	M/s. Bhopal Incinerators Ltd. Vs. Balwant Singh Raghuvanshi	Mr. Ajay Gupta, Adv. for Applicant
17.	Original Application No. 342/2018 (M.A. No. 927/2018)	Resident Welfare Associations of Sectors 22, 23, 53, 55 and 56, Noida Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant  Mr. Ravindra Kumar, Adv. for NOIDA Mr. Tarunvir Singh Khehar, Adv. Mr. Keshav Mohan, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Kumar Mihir, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP M/s Eximius Law Partners LLP
18.	Original Application No. 344/2018	Sukhpal Singh Khaira, MLA, Punjab Assembly & Ors. Vs. Union of India & Ors.	Mr. H. S. Phoolka, Sr. Adv. with Ms. Shilpa Dewan, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Jeet Singh, AAG for State of Punjab Mr. Pinaki Misra, Sr. Adv. with Mr. Anuj Malhotra, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Mr. A. K. Prasad, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB
19.	Original Application No. 345/2018 (M.A. No. 934/2018)	Amber Sachdeva Vs. Union of India & Ors.	Mr. Amber Sachdeva, Applicant in person  Mr. B. V. Niren, Adv. Mr. Rajesh K. Singh, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Jeet Singh, AAG for State of Punjab Mr. A. K. Prasad, Adv. for CGWA & MoWR Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Deepinder Patwalia, Sr. Adv. with Mr. Sangram S. Saron, Adv. for R-6
20.	Original Application No. 348/2018	M/s Vaswani Whitefield Projects (P) Ltd. Vs. The Commissioner Bruhat Bengaluru Mahanagara Palike & Ors.	Mr. Mayank Bughani & Mr. Naveen Chawla, Adv. for Applicant  Mr. Devraj, Adv. for R-1 & 2 Mr. Gigi C. George, Adv. for R-3

21.	Original Application No. 374/2018	Charudatt Pandurang Koli & Ors. Vs. M/s Sea Lord Containers & Ors.	Mr. Sangramsingh R. Bhonsle & Mr. Siddharth A. Mehta, Adv. for Applicant  Mr. Darpan Wadhwa, Adv. for R-1 & 2 Mr. Pinaki Misra, Sr. Adv. with Mr. Rajat Navet, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4 to 6
22.	Original Application No. 387/2018	Manoj Joshi Vs. Union of India & Ors.	Mr. Manoj Joshi, Adv. in person  Mr. Rahul Pratap, Adv. for MoEF Mr. Pradeep Misra, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Ravindra Kumar, Adv. for NOIDA
23.	Original Application No. 401/2018 (M.A. No. 928/2018)	Praveen & Anr. Vs. MoEF & CC & Ors.	Ms. Savitri Pandey, Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. Mayank Pandey, Adv. for R-8 Mr. Ankit Verma, Adv. for State of UP
24.	Original Application No. 408/2018 (M.A. No. 948/2018)	Jai Bharat Stone Crusher Vs. Central Pollution Control Board & Ors.	Mr. Ajay Pal & Mr. Shivank Singh Panta, Adv. for Applicant  Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Keshav Mohan, Adv. for R-4
25.	Original Application No. 420/2018 (M.A. No. 1043/2018)	Jai Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Satyalipsu Ray, Adv. for MoEF Mr. Avneesh Arputham, Adv. for R-6 Mr. Pradeep Misra, Adv. for R-5
26.	<b>Original Application No. 444/2018</b> (M.A. No. 1069/2018 & <b>M.A. No. 1242/2018</b> ) (Earlier O.A. No. 13/2018 (CZ))	Indore Ecological Protection Welfare Society Vs. State of Chhatisgarh & Ors.	Mr. Alok Tripathi & Mr. Dhruv Varma, Adv. for Applicant  Mr. Amit Kumar & Mr. Shuarya Sahay, Adv. for R-6 Mr. Hemant Srivastava, Adv. Mr. Gaurav Choudhary, Adv. Mr. Kumar Abhishek, Adv. for MoEF VSA Legal, Adv. for Applicant in M.A. No. 1242/2018
<b>FOR HEARING</b>			
27.	Original Application No. 175/2015 (M.A. No. 1333/2015)	Shailesh Singh Vs. Hotel Jaypee Vasant, New Delhi & Ors.	Ms. Preeti Singh & Ms. Swati Jindal, Adv. for Applicant  Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Ruby Singh Ahuja, Adv. for R-2 Mr. A. P. Singh, Adv. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-10 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Balendu Shekhar, Adv. for SDMC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Biraja Mahapatra, Adv. Mr. Karan Dev Chopra, Adv. for Taj Hotel

28.	<b>Execution Application No. 09/2016 IN</b> O.A. No. 177/2013	Sushil Raghav  Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Raman Yadav, Adv. Mr. Rajkumar, Adv. for CPCB
29.	Original Application No. 261/2016	Citizen Welfare Society  Vs. State of Uttar Pradesh & Ors.	Mr. Azhar Alam & Mr. Prahlad Bhatt, Advs. for Applicant  Ms. Deep Shikha Bharti, Adv. for UP Mr. S.K. Bhattacharya, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-6 Mr. Shalok Chandra, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. Ms. Priyanka Swami, Adv.
30.	Original Application No. 383/2016	Vishal Singh & Anr.  Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Applicants  Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. A. K. Panda & Mr. M. Paikaray, Adv. for Odisha SPCB Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Ministry of Railway
31.	Original Application No. 529/2016 (M.A. No. 988/2016)	Vikrant Tongad  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Naginder Benipal, Adv. for PPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Mr. Ginny J. Rautray, Adv. for NBCC Mr. Amit Anand Tiwari, Adv. for State of UK Mr. Vivek Singh, Adv. Mr. A. S. Kulshrestha, Adv. for UPSIC Mr. Sudeep Kr. Shatriya, Adv. Mr. V. K. Shukla, Adv.
32.	Original Application No. 126/2017	Vikrant Tongad  Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukul Singh, Adv. Mr. Atin Shankar Rastogi, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-2 & 4 Mr. Raj Kumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC Mr. Mukesh Kumar Verma, Adv. Mr. Anchit Sharma, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for U.P. Ms. Deep Shikha Bharati, Adv. for U.P. Mr. V. K. Shukla, Adv.

33.	<b>M.A. No. 1126/2017 IN</b> Original Application No. 35/2014 (T <sub>HC</sub> )	Bhanwara Ram <b>IN</b> Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Adv. for Applicant  Mr. Raj Kumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Ms. Sakshi Popli, Adv. for DPCC Mr. S. A. Zaidi, Adv. Mr. Rahul Khurana, Adv. Mr. Ankit Anandraj Shah, Adv.
34.	Appeal No. 08/2017 (M.A. No. 414/2017)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9 Mr. I. K. Kapila, Adv.
35.	<b>M.A. No. 182/2018 IN</b> Execution Application No. 45/2017 <b>IN</b> O. A. No. 682/2016	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Mukul Singh, Adv. for MoEF
36.	<b>M.A.No.258/2015 IN</b> Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant  Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Adv. for R-1, 2 4 & 6 Mr. Mukul Singh, Adv. for MoEF Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA

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